

(b) if so, the details thereof; and

(c) the criteria laid down for providing such funds to selected States?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). An amount of Rs. 10 crore has been earmarked as additional funds for the development of National Highways in the North-Eastern Region during 1994-95. The outlay for 1995-96 is yet to be decided. The additional allocation for North Eastern Region is for facilitating overall speedy development of the region.

Mejia Thermal Power Project (DVC)

710. SHRI BASUDEB ACHARIA: Will the Minister of POWER be pleased to state:

(a) the scheduled time for completion of Mejia Thermal Power Project under Damodar Valley Corporation;

(b) the time and cost overrun so far; and

(c) the reasons for the delay and the time by which the project is likely to be completed and commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The Original scheduled date of completion of Mejia Thermal Power Project was September, 1992.

(b) The time and cost overrun so far are 27 months and Rs. 857 crores respectively.

(c) The delay is attributable to the following reasons:—

- (i) Non receipt of clear land.
- (ii) Non availability of construction water and power supply.
- (iii) Late receipt of layout and loading details in respect of Bharat Heavy Electricals Limited's equipment and belated submission of requisite information/data required for finalisation to tender specification of Ash Handling Plant, Control and Instrumentation, Circulation Water Pumps etc. by Bharat Heavy Electricals Limited.
- (iv) Acute funds crunch in Damodar Valley Corporation (DVC) from 9/91 to 12/1993.
- (v) Delay in supply and erection of Control and Instrumentation package by M/s. Kerala Electronics Development Corporation.
- (vi) Delay in execution of stack order due to High Court case between M/s. DEACON Tileman & DVC.

The revised date of completion of the project is December, 1996 followed by commercial production with effect from April, 1997.

Calcutta Port

711. SHRI CHITTA BASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Calcutta Port is facing any problem;
- (b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to solve it?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). There is no operational or labour problems affecting Calcutta Port Trust at present.

[Translation]

Rules of Medical Council

712. SHRI PREM CHAND RAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to unstarred Question No. 4487, answered on August 25, 1994 and state:

(a) whether the relevant information has since been received from the University of Delhi;

(b) if so, the details thereof;

(c) whether as per rules of medical Council of India it is not necessary to be a domicile of a particular state;

(d) if so, the reasons of imposing this condition on the persons from Uttar Pradesh and Haryana; and

(e) further steps to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Yes, Sir.

(b) Due to mounting pressure, the Academic Council of University of Delhi decided not to allow migration of the medical students from other States to Delhi University from January, 1991.

(c) to (e) Medical Council of India has not prescribed any domiciliary condition for migration. However, both the colleges/Universities from and to where the transfer/migration take place should have no objection to such migration.

[English]

Allocation of Funds from CRF

713. SHRI HARADHAN ROY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the proposals sent to the Union Government for allocation of funds from Central Road Fund during the last three years, State-wise;

(b) the number of proposals approved by the Government and the number of those rejected, State-wise;

(c) the reasons for rejecting the proposals, State-wise; and

(d) the number of proposals pending with the Government at present and the time by which a decision is likely to be taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a)